

National Green Tribunal/राष्ट्रीय हरित अधिकरण  
Principal Bench/प्रधान न्यायपीठ  
Faridkot House/Copernicus Marg/फरीदकोट हाउस, कॉपरनिकस मार्ग,  
New Delhi/नई दिल्ली -110001

NGT(PB)/313/Admn/2014 /159

February 16, 2018

ORDER

Pursuant to the resolution passed by the Full House, in its meeting held on 22.01.2018, it is hereby notified for information of all concerned that **26th, 27th and 28th March, 2018 & 5th and 6th November, 2018** have been declared as "Local Holidays" for National Green Tribunal, during year 2018.

2. However, **17th March, 2018 and 19th May, 2018 (Saturdays)** have been declared as "Court Working days" for urgent/important matter or consultative judicial hearings.

(Mukesh Kumar Gupta)  
Registrar General

16 FEB 2018

**Copy to:-**

1. PPS to Hon'ble Chairperson
2. PS to Ld. Registrar General, NGT(PB)
3. The Registrars, NGT, Zonal Benches at Bhopal, Chennai, Pune & Kolkata.
4. The Deputy Registrar, NGT(PB)
5. DCA/DDO, NGT(PB)
6. All Section Incharges, NGT(PB)
7. Honorary Secretary, NGT Bar Association
8. Incharge, Computer Section of NGT( for uploading this notice on the website of NGT)
9. Notice Board of the NGT
10. Guard File
11. Concerned Office File.

(Mukesh Kumar Gupta)  
Registrar General



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